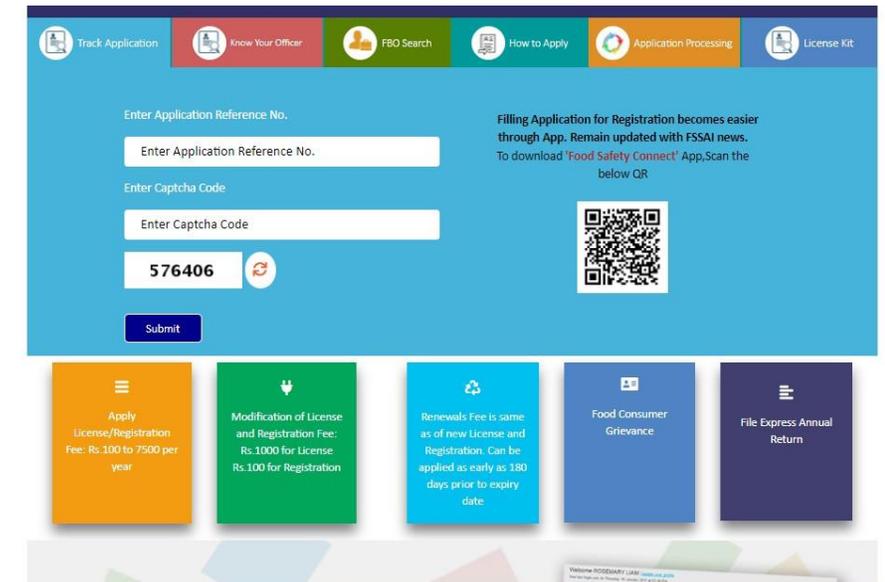


How to apply license for exporters?

Step 1: Refer to How to apply for license/registration manual on <https://foscoss.fssai.gov.in/>

Step 2: Click on License/Registration and Apply for License/Registration on the yellow Menu box.



The screenshot shows the FSSAI application portal interface. At the top, there is a navigation bar with icons for Track Application, Know Your Officer, FBO Search, How to Apply, Application Processing, and License Kit. Below this, there is a form with two input fields: "Enter Application Reference No." and "Enter Captcha Code". The captcha code displayed is "576406". A "Submit" button is located below the form. To the right of the form, there is a QR code and text: "Filing Application for Registration becomes easier through App. Remain updated with FSSAI news. To download 'Food Safety Connect' App, Scan the below QR". Below the form, there are five colored boxes with icons and text: "Apply License/Registration Fee: Rs.100 to 7500 per year" (orange), "Modification of License and Registration Fee: Rs.1000 for License Rs.100 for Registration" (green), "Renewals Fee is same as of new License and Registration. Can be applied as early as 180 days prior to expiry date" (blue), "Food Consumer Grievance" (purple), and "File Express Annual Return" (dark blue).

Step 3: Click on Apply for License/Registration on the Red Box.



The screenshot shows the FSSAI website header with logos for fssai, FoSCoS, and Eat Right India. The main content area is titled "Apply for New License/Registration" and contains three buttons: "Apply For License/Registration" (red), "Apply For License/Registration [Railways]" (green), and "Apply For License/Registration [Airport/Seaport]" (blue). The footer contains a table with four columns: DOCUMENTS REQUIRED, ADDITIONAL INFORMATION, FSS ACT, 2006, and USEFUL LINKS.

DOCUMENTS REQUIRED	ADDITIONAL INFORMATION	FSS ACT, 2006	USEFUL LINKS
NEW/RENEWAL/MODIFICATION OF LICENSE	ANNUAL RETURN FORM D-1	FSS RULES, 2011	FoStA
		FSS REGULATIONS	Audit Management System

Step 4: Select the State and Read the Note before proceeding.

Select Kind of Business

Select the state where premises is located for which License/Registration will be obtained.

Note: Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is operating in more than one state, he has to obtain one additional Central License for Head office/ registered office and separate license for each location as per Capacity/Turnover (State/ Central License)

A Food Business Operator (FBO)'s premise shall have only one FSSAI License or Registration on which any number of kind of businesses (KoB) can be endorsed.

Step 5: Read the Group Heads of Kind of Business and select Exporters under Manufacturer.

Manufacturer Trade/Retail Food Services Central Govt. Agencies Head Office

If manufacturing/processing Dairy products, Vegetable Oil, Meat Products, Novel Food products and all food processing units including repackers.

- Dairy units
- Vegetable oil and processing units
- Slaughtering units
- Meat processing units
- Food or Health Supplements and Nutraceuticals etc.
- General Manufacturing
- Proprietary Food
- Non-specified food and food ingredients
- Substances Added to Food
- Radiation Processing of Food
- 100 % Export Oriented units
- Exporter - Manufacturer

Clear Selected KOBs Proceed Cancel

Step 6: Under Exporters there are three types of kind of business.

Kind of Business	Central License	State License	Registration
100 % Export Oriented units	100 % Export Oriented Units	Not Applicable	Not Applicable
Exporter - Manufacturer	Only Exports	Not Applicable	Not Applicable

Step 7: Fill in all the mandatory fields as shown in Form B. Please fill the communication details with caution as all the communication made by the authority will be done to the mentioned contact details viz Mobile No. or Email Id etc. Fill GST/PAN/CIN in the relevant fields as applicable to your firm/company.

View Eligibility

After assessment of kind of Business(s) selected and inputs provided, you are eligible for:

S.No	Kind of Business	License Category
1	Exporters - 100 % Export Oriented units	Central License

[Click here to apply for Central License for all businesses](#)

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Name of Company/Organization*

EXPORTERS

Address of Premises for which license is being applied

Address *

ADDRESS

State

Kerala

District *

Kottayam

Pincode *

555555

GST No.(If any)

PAN No.(If any)

CIN No.(If any)

Save & Next

Cancel

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Premises Address: ADDRESS, Kottayam, Kerala, 555555

Company Name: EXPORTERS

Kind of Business	License Category	Eligibility
Exporters - 100 % Export Oriented units	Central License	100 % Export Oriented Units

100 % Export Oriented units

Sl.No	Export Unit Type	Product Category	Name of Food Item(s)	Quantity	Unit	Per day/Per annum	Scope of Product Supply	Action
1	Dairy Unit	10 - Eggs and egg products	NAME	6	LT	Per Annum	Domestic & Exports	Delete
	Select	Select Food Category			-Select-	Per Day	Only Export	Save & Add

Other Detail

Previous

Save & Next

Premises Address: ADDRESS, Kottayam, Kerala, 555555

Company Name: EXPORTERS

Kind of Business	License Category	Eligibility
Exporters - 100 % Export Oriented units	Central License	100 % Export Oriented Units

Registered Address

Address * ADDRESS State * Kerala
 District * Kottayam Pincode * 555555

Correspondence Address

Same as Registered Address Yes No

Address * ADDRESS State * Kerala
 District * Kottayam Pincode * 555555

Contact Information

Telephone No Telephone No Fax Fax
 Mobile No * Mobile No Email * Email-ID

Name * NAME Qualification * QUALIFICATION
 Telephone No Telephone No Mobile No * 777777777
 Email * a@f.com Address * ADDRESS
 State * Kerala District * Malappuram
 Pincode * 999999 Photo Id Card * Voter ID
 FoSTaC Certificate No. FoSTaC Certificate No Photo Id No * 55555555444

Person responsible for complying with condition of License(The person must be same as mentioned in FORM IX as per FSS Regulations,2011)

Same as person incharge for operations Yes No

Name * NAME Qualification * QUALIFICATION
 Telephone No Telephone No Mobile No * 777777777
 Email * a@f.com Address * ADDRESS
 State * Kerala District * Malappuram
 Pincode * 999999 Photo Id Card * Voter ID
 Photo Id No * 55555555444

Head Office/Registered Office License Details(If Applicable)

License No. Enter License No.

[Add](#)

Food Safety Mitra Details(If Applicable)

FSM No. Enter FSM No.

[Add](#)

Period for which license required

Select Year * 3

Total Application fee: Rs. 22500

[Previous](#)[Save & Next](#)

Step 8: Upload the relevant set of documents.

Premises Address: ADDRESS, Kottayam, Kerala, 555555

Company Name: EXPORTERS

Kind of Business	License Category	Eligibility
Exporters - 100 % Export Oriented units	Central License	100 % Export Oriented Units

S.No.	Document Description	Submission Type	Upload Document(s) (Max File Size:2MB, Type:pdf,jpeg,jpg,png) View Mandatory Documents
1	Upload Production unit photograph	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
2	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation(mandatory for manufacturing and processing units only)	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
3	List of Directors/Partners/Proprietor/Executive Members of Society/Trust with full address and contact details	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
4	Name and List of Equipments and Machinery along with the number, installed capacity and horse power used(mandatory for manufacturing and processing units only)	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
5	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
6	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory.	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
7	Proof of possession of premises. (Sale deed/ Rent agreement/ Electricity bill, etc.)	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
8	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
9	Form IX: Nomination of Persons by a Company alongwith the Board Resolution(Not required in case of Proprietorship firm). Click here to Download in English Click here to Download in Hindi	<input checked="" type="radio"/> Mandatory <input type="radio"/> Not applicable	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
10	Ministry of Commerce Certificate for 100% EOU	Mandatory	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>

Other Document

Sl. No.	Document Description	Upload Document(s) (Max File Size:2MB, Type:pdf,jpeg,jpg,png) View Mandatory Documents
	<input type="text" value="Select"/>	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>

I/We declare that –

- I/We have read,understood and shall abide all provisions of FSS Act,2006 and Rules, Regulations made therein and orders issued from time to time applicable to declared food business.
- I/We have food safety plan to ensure that articles of food mentioned in form satisfy the requirements of FSS Act 2006 and Rules and Regulations made thereunder.
- Our facility shall comply with the general hygiene and sanitary requirements as mentioned in the Schedule 4 of the FSS (Licensing and Registration of Food Businesses) Regulations, 2011.
- I/We shall abide with all conditions of License.
- Expected capacity of the business is to the best of my knowledge. I/We will modify our License as and when our eligibility in the mentioned criteria for License changes.
- I will be responsible for Permissions/No Objection Certificates from other Govt. bodies wherever required.

I do hereby solemnly affirm and declare that all information and particulars furnished here by me are true and correct to the best of my knowledge.

Step 9: Pay the fee with available modes and apply.

Premises Detail **Product Selection** **Communication Details** **Required Document** **Payments**

Premises Address: ADDRESS, Kottayam, Kerala, 555555 Company Name: EXPORTERS

Kind of Business	License Category	Eligibility
Exporters - 100 % Export Oriented units	Central License	100 % Export Oriented Units

Total Amount: Rs. 22500

PayUBiz PayGov CitrusPay

[Preview Application](#) [Previous](#)

Step 10: After completing the payment, a receipt will be generated with a 17-digit reference number which can be used for future reference.

Application Receipt



**Food Safety and Standards
Authority of India**



Receipt

Reference No :	12002031047488040	Date : 03-02-2020
Name of Company/Organization :	EXPORTERS	
Premises Address :	ADDRESS, Kottayam, Kerala-555555	
Kind of Business :	100 % Export Oriented units	
Category of License :	Central License[Kerala] [New License]	
Fee Paid :	Rs 22500 (3 Year(s))	

Note: FSSAI doesn't contact applicants over telephone for License/Registration. Queries relating to License/Registration are only raised online. License related complaints may be reported at helpdesk - 1800110100 and licensing@fssai.gov.in.

[View/Print License Application](#)

Print

Cancel

Step 11: User can track the status of application through the Homepage i.e. <https://foscoss.fssai.gov.in/>

A+ | A | A-

fssai FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
Ministry of Health and Family Welfare, Government of India

FoSCoS
Food Safety Compliance System

Eat Right India
Right Food, Right Place.

Home | About FoSCoS | FSSAI | User Manual | Login-Businesses | Login-Authorities

NEW Last Date: 31st March :

Standardized Food Products

View all FSSAI Standardized Products Clubbing of variants of products

Eligibility of your food business

View all Eligibility Criteria Details

Track Application Know Your Officer FBO Search How to Apply Application Processing License Kit

Enter Application Reference No.

Enter Captcha Code

597705

Submit

Filling Application for Registration becomes easier through App. Remain updated with FSSAI news. To download 'Food Safety Connect' App, Scan the below QR